(घ) हां, तो तो इन आयोगों को कब तक पुनर्गठित कर दिया जाएगा ?

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाणा) : (क) और (ख) : मामला अभी सरकार के विचाराधीन है और शीघ्र ही निर्णय लिये जाने की संभावना है ।

(ग) अध्यक्ष के अतिरिक्त अल्पसंख्यक आयोग के 4 अन्य सदस्य हैं । 4 सदस्यों में से प्रो० वी० वी० जोन और डा० (कु०) ए० जे० दस्तूर ने आयोग से अपने त्यागपत्र दिए थे जिनको 21 अप्रैल, 1980 (अपराह्न) से स्वीकृत कर लिया गया था ।

केवल अनुसूचित जाति और जनसूचित जनजाति आयोग के अध्यक्ष ने अपना त्यागपत्र भेजा था किन्तु उनसे अनुरोध किया गया है कि वे इसके लिए जोर न दें ।

(घ) सरकार को इस मामले पर अभी विचार करना है ।

चटगांव शस्त्रागार कांड की स्वर्ण जयन्ती मनाया जाना

442. श्री रामावतार शास्त्री : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि इस वर्ष समूचे देश में चटगांव शास्त्रागार कांड की स्वर्ण जयन्ती अत्यधिक उत्साहपूर्वक मनाई गई थी ;

(ख) क्या यह भी सच है कि उक्त कांड के जीवित वीरों ने उपरोक्त कांड के शहीदों को अपनी श्रद्धांजलि अर्पित करने हेतु बंगलादेश स्थित चटगांव जाने की इच्छा व्यक्त की थी ; और

(ग) यदि हां, तो इस बारे में सरकार का क्या कार्यवाही करने का विचार है ?

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाणा) : (क) जी हां, श्रीमान ।

(ख) और (ग) जीवित वीरों द्वारा बंगलादेश स्थित चटगांव की यात्रा के लिए प्रस्ताव विदेश मंत्रालय के विचाराधीन है जिनसे चटगांव विद्रोह राष्ट्रीय स्वर्ण जयन्ती समिति द्वारा इस संबंध में अनुरोध किया गया है ।

Cut down in Physical Allocations for Public Sectors

443. SHRI CHHITUBHAI GAMIT: Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that Planning Commission has cut down physical allocations for some public sector units for 1980-81 Annual Plan; and

(b) if so, which are such sectors and units affected and what are the reasons for such cut down?

THE MINISTER OF PLANNING (SHRI N. D. TEWARI): (a) No, Sir.

(b) Does not arise.

प्रधान मंत्री पर हमला करने वाले व्यक्ति को मारने का प्रयास

444. श्री छीतूभाई गामित : क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि प्रधान मंत्री की हत्या का प्रयास करने के लिए पकड़े गए व्यक्ति पर भी किसी व्यक्ति द्वारा बड़ौदा अस्पताल में हमला किया गया था ;

(ख) क्या अपराधी से पूछताछ करने पर किसी विशेष पार्टी के सम्बद्ध होने अथवा इस मामले में किसी षड़यंत्र की कोई जानकारी मिली है ; और

(ग) क्या प्रधान मंत्री के पद की गरिमा को ध्यान में रखते हुए सरकार ऐसे अपराधियों को कठोर दंड देने की व्यवस्था कर रही है ;

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाणा) (क) जी हां, श्रीमान् ।

(ख) अभी जांच पड़ताल की जा रही है ।

(ग) ऐसे अपराधियों के खिलाफ देश के कानून के अधीन कार्रवाई की जाती है ।

Personnel of New Planning Commission

445. SHRI SOMNATH CHATTERJEE: Will the Minister of PLANNING be pleased to state:

(a) when will the personnel of new Planning Commission be finally selected or appointed;

(b) when will the next Plan be drafted; and

(c) how long will the Plan holiday continue?

THE MINISTER OF PLANNING (SHRI N. D. TEWARI): (a) The Planning Commission has been reconstituled as follows:

Smt. Indira Gandhi, (Prime Minister)	Chairman
Shri Narayan Datt Tewari	Deputy Chairman
Dr. M. S. Swaminathan	Member
Shri R. Venkataraman	Member
Shri Mohd. Fazal	Member
Dr. Manmohan Singh	Member-Secretary

(b) and (c) The Planning Commission at its meeting held on April 21, 1980 under the Chairmanship of the Prime Minister decided that the new Plan will cover the period 1980-81 to 1984-85. The plan is being formulated with the objective of an annual growth rate of 5 per cent per annum. The possibilities of achieving a higher rate of growth would also be explored. There is no question of any plan holiday.

Concern expressed by West Bengal Government on Law and Order situation in Assam and other Places

446. SHRI PIUS TIRKEY: Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether it is a fact that West Bengal Government have expressed grave concern over the deterioration of law and order situation in Assam and other places;

(b) the number of Bengalis and Biharis killed recently in the Tinsukia riots; and

(c) the steps taken by Government in this regard?

406 LS—6.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) The Government of West Bengal have expressed concern over the 'harassment' to minorities in Assam in the wake of the current agitation on the forigners' issue.

(b) Four Bengalis and one Bihari were killed in the clashes between Assamese and Bengalis at Tinsukia (Dibrugarh district) on May 16—20, 1980.

(c) All necessary measures for providing security were undertaken which included deployment of additional police/para military force in position of curfew etc. S.D.O. and addl. S. P. were also suspended for deriliction of duty.

Job Quota for SC|ST in Private Sector

447. SHRI PIUS TIRKEY: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that there is no job quota fixed for Scheduled Castes and Scheduled Tribes and other backward classes in the Private Sector; and

(b) if so, the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b): As far as reservation for Scheduled Castes and Scheduled Tribes in industry is concerned, it has not been found possible to legally provide for compulsory reservation in the private sector industry. Reservation exists in the public sector.